

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/38843/2024 BLAPL/13078/2024	NANDA KISHOR SAHU @ NANDAKISHOR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /151 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000612/2023
2	D-BLAPL/38787/2024 BLAPL/13079/2024	PRIYABRATA SAMANATARAY @ KUNU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /290 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000451/2024
3	D-BLAPL/39015/2024 BLAPL/13080/2024	CHINTU@CHANDRASEKHAR MOHANTY VS STATE OF ODISHA	LINGARAJ MOHANTY VS	MANCHESWAR P.S. /176 /2022 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0003236/2022
4	D-BLAPL/35433/2024 BLAPL/13081/2024	AMULIYA MALIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	JENAPUR /191 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0001319/2024
5	D-BLAPL/38702/2024 BLAPL/13082/2024	MONU @ MONU KUMAR VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /86 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000083/2023
6	D-BLAPL/38838/2024 BLAPL/13083/2024	RAYANTA LAL GARTIA @ RENTALAL GARTIA @ RAYANT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /151 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000612/2023
7	D-BLAPL/38750/2024 BLAPL/13084/2024	DEBASISH PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOSANINUAGAM /3 /2019 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000112/2019
8	D-BLAPL/38878/2024 BLAPL/13085/2024	PREMALATA SWAIN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /177 /2024 ADDL.SESIONS JUDGE,ATHAGARH(Cuttack) ST/0000147/2024
9	D-BLAPL/38944/2024 BLAPL/13086/2024	ABHIMANYU SWAIN @ KALIA VS STATE OF ODISHA	KARUNAKAR GAYA VS	PIPLI /154 /2020 2ND A.D.J.,PURI(Puri) ST/0000042/2021
10	D-BLAPL/38900/2024 BLAPL/13087/2024	GANESH DAS VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /118 /2019 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000022/2019
11	D-BLAPL/39066/2024 BLAPL/13088/2024	RAMACHANDRA NAYAK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SEA BEACH /263 /2024 J.M.F.C.,PURI(Puri) GR/0000927/2024

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12	D-BLAPL/39035/2024 BLAPL/13089/2024	JULU JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /194 /2022 1ST ADJ CUM SPL,JUDGE,KHURDA(Kh TR/0000128/2022
13	D-BLAPL/39042/2024 BLAPL/13090/2024	AMIT JAISWAL VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	CHARMAL /150 /2024 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000661/2024
14	D-BLAPL/39067/2024 BLAPL/13091/2024	KAILASH KUNAR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	//0 SPECIAL JUDGE,NABARANGPUR(Nabar TR/0000021/2024
15	D-BLAPL/39043/2024 BLAPL/13092/2024	PRABHAKAR SAHU VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	SORO /121 /2018 J.M.F.C.,SORO(Baleshwar) CT/0000216/2018
16	D-BLAPL/39052/2024 BLAPL/13093/2024	SIBA BARIK VS STATE OF ODISHA	CHHABI BEHERA VS	TANGI (KHURDA) /751 /2024 J.M.F.C,TANGI(Khordha) GR/0000725/2024
17	D-BLAPL/39061/2024 BLAPL/13094/2024	JATINDRA PATEL VS STATE OF ODISHA	UMA SHANKAR PATEL VS	// SPECIAL JUDGE, SUNDARGARH(Sundar SPL. 2(a)C.C./0000022/2024
18	D-BLAPL/39070/2024 BLAPL/13095/2024	RAKESH CHOUDHARY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	BARBIL /244 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000054/2024
19	D-CMAPL/53363/2024 CMAPL/461/2024	HARIHAR HARIJAN VS STATE OF ODISHA	ADV. VS	// () //
20	D-CMAPL/50386/2024 CMAPL/462/2024	BHAMA BEHERA VS PUNJAB NATIONAL BANK, SAMBALPUR	PRASANTA KUMAR SATAPATHY VS	// () //
21	D-CMAPL/50112/2024 CMAPL/463/2024	SUDHANSHU SEKHAR CHOUDHURY VS CHINTAMANI SAMAL	BIKRAM CHANDRA GHADEI VS	// () //
22	D-CMP/54209/2024 CMP/1499/2024	NARAYAN ACHARYA VS KARTIKESWAR ACHARYA	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000208/2002
23	D-CONTC/53692/2024	SHILADITYA BIKASH SRICHANDAN SINGH	NITISH KUMAR MISHRA	//

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	CONTC/8275/2024	VS MANJULATA MALLICK, OAS	VS	() //
24	D-CRLA/37793/2024 CRLA/1356/2024	BABAJI RANA VS STATE OF ODISHA	M.R.DASH VS	GOSANINUAGAM /11 /2013 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000019/2014
25	D-CRLA/39041/2024 CRLA/1357/2024	LUKU @ PRAKASH NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JUNAGARH /224 /2019 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000064/2019
26	D-CRLMC/38972/2024 CRLMC/4908/2024	RAJENDRA NARAYAN DAS VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	LAXMISAGAR P.S. /155 /2024 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000333/2024
27	D-CRLMC/38630/2024 CRLMC/4909/2024	TAPAS KUMAR JENA @ TAPAS KU. JENA VS PRAMOD KUMAR NAHAK	JYOTIRMAYA SAHOO VS	//0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000074/2021
28	D-CRLMC/38753/2024 CRLMC/4910/2024	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	//0 S.D.J.M.,KHURDA(Khordha) ICC/0000029/2024
29	D-CRLMC/38635/2024 CRLMC/4911/2024	TAPAS KUMAR JENA @ TAPAS KU. JENA VS PRAMOD KUMAR NAHAK	JYOTIRMAYA SAHOO VS	//0 S.D.J.M.,BERHAMPUR(Ganjam) ICC/0000073/2021
30	D-CRLMC/38637/2024 CRLMC/4912/2024	JAGADISH CHANDRA JENA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	TALCHER TOWN /140 /2022 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000468/2022
31	D-CRLMC/38918/2024 CRLMC/4913/2024	KANHU CHARAN MISHRA @ BUDHA VS STATE OF ODISHA	DEVASHIS PANDA VS	LAXMISAGAR P.S. /175 /2009 A.D.J.,BHUBANESWAR(Khordha) CT/0000113/2010
32	D-CRLMC/38139/2024 CRLMC/4914/2024	DEEPAK SAHU@DEEPAK KUMAR SAHU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KEGAON /242 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0001074/2023
33	D-CRLMC/37916/2024 CRLMC/4915/2024	DHANANJAYA SARANGI VS HEMAPRAVA KAR	MANAS KUMAR CHAND VS	//0 J.M.F.C.,SAMBALPUR(Sambalpur) CMC/0000225/2024
34	D-CRLMC/38352/2024 CRLMC/4916/2024	B.SRINIVAS VS	MANAS KUMAR CHAND VS	BERHAMPUR SADAR /180 /2019 J.M.F.C.(R),BERHAMPUR(Ganjam)

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35	D-CRLMP/38550/2024 CRLMP/1785/2024	STATE OF ODISHA RAMESH NAG VS SHER SINGH	GOPINATH MISHRA VS	GR/0001021/2019 //0 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH CRMC/0000078/2024
36	D-CRLREV/38773/2024 CRLREV/753/2024	PRACHI SOURAV DAS VS SAGARIKA PARIDA	SUJATA JENA VS	//0 2ND ADJ CUM SPL JUDGE,BHUBANESW CRA/0000074/2022
37	D-JCRLA/39222/2024 JCRLA/207/2024	MOTAI JAMUNDA VS STATE OF ODISHA	ADV. VS	KALINGA NAGAR /57 /2018 ADHOC ADDL. DIST. AND SESSIONS JU Spl/0000048/2018
38	D-JCRLA/39225/2024 JCRLA/208/2024	CHANDANI MAHANTA VS STATE OF ODISHA	ADV. VS	KEONJHAR SADAR /43 /2021 DISTRICT & SESSIONS JUDGE,KEONJH ST/0000046/2021
39	D-JCRLA/39229/2024 JCRLA/209/2024	BASUDEB BAG VS STATE OF ODISHA	ADV. VS	DHAMA /39 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000003/2022
40	D-JCRLA/39231/2024 JCRLA/210/2024	RAJU TIRKEY VS STATE OF ODISHA	ADV. VS	TALSARA /54 /2018 A.D.J.,SUNDARGARH(Sundargarh) ST/0000009/2019
41	D-RSA/53701/2024 RSA/512/2024	PODALA JUDHISTIRA @ P.JUDHISTIRA VS SAKA CHAKRAPANI	SANJAY KUMAR PRADHAN VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000029/2016
42	D-RVWPET/54437/2024 RVWPET/316/2024	STATE OF ODISHA VS JAYA BHARAT SARAF	SURYA NARAYAN PATNAIK , A.G.A VS	// () //
43	D-RVWPET/53874/2024 RVWPET/317/2024	DILESWAR NAIK VS COLLECTOR AND DIST.MAGISTRATE, ANGUL	SAROJ RANJAN SUBUDHI VS	// () //
44	D-WA/53243/2024 WA/3447/2024	STATE OF ODISHA VS PRADEEP KUMAR MALLIK	SARBESWAR BEHERA,A.G.A VS	// () //
45	D-WA/53244/2024 WA/3448/2024	STATE OF ODISHA VS K TRINATH PATRA	SASWAT DAS,A.G.A VS	// () //

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46	D-WA/53245/2024 WA/3449/2024	STATE OF ODISHA VS ANTARJYAMI NAIK	SASWAT DAS,A.G.A VS	// 0 //
47	D-WA/53333/2024 WA/3450/2024	AMARENDRA SWAIN VS STATE OF ODISHA	SAILESH CHANDRA SAMANTRAY VS	// 0 //
48	D-WA/53344/2024 WA/3451/2024	UNION OF INDIA VS SHREE MOHAN JHA	DIPTI RANJAN BHOKTA(C.G.C.) VS	// 0 //
49	D-WA/53411/2024 WA/3452/2024	STATE OF ODISHA VS GOLEKHA PATTANAYAK	SASWAT DAS,A.G.A VS	// 0 //
50	D-WA/53413/2024 WA/3453/2024	PRESIDENT, BOARD OF SECONDARY EDUCATION,CUTTACK VS DR.MINAKHI DAS	S.S.RAO, (SR.ADV.) VS	// 0 //
51	D-WA/53483/2024 WA/3454/2024	STATE OF ODISHA VS BANAMALI BISWAL	MANASH RANJAN MOHANTY, A.G.A. VS	// 0 //
52	D-WA/53816/2024 WA/3455/2024	UMESH KUMAR NANDA VS NATIONAL INSURANCE COMPANY LIMITED,KOLKATA	SARADA PRASANNA SARANGI VS	// 0 //
53	D-WA/53948/2024 WA/3456/2024	RAKESH PATRA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
54	D-WA/53242/2024 WA/3457/2024	STATE OF ODISHA VS SANATAN SWAIN	SASWAT DAS,A.G.A VS	// 0 //
55	D-WP(C)/53771/2024 WP(C)/33002/2024	KESHAB PRADHAN VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
56	D-WP(C)/53775/2024 WP(C)/33003/2024	HARIRAM NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
57	D-WP(C)/53752/2024	LAXMIKANTA DEBNATH	BIBHU PRASAD DAS	//

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	WP(C)/33004/2024	VS STATE OF ODISHA	VS	0 //
58	D-WP(C)/53782/2024 WP(C)/33005/2024	ARATI SAHOO VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
59	D-WP(C)/54157/2024 WP(C)/33006/2024	BISWESWAR NANDA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
60	D-WP(C)/53733/2024 WP(C)/33007/2024	SUBHRAKANTA RATH VS ODISHA HYDRO POWER CORPORATION LTD (OHPC)., BBSR	SOURAV DAS VS	// 0 //
61	D-WP(C)/54004/2024 WP(C)/33008/2024	MAHESWATA PARIDA VS STATE OF ODISHA	PRASANNA KUMAR MISRA VS	// 0 //
62	D-WP(C)/54135/2024 WP(C)/33009/2024	NEHA MISHRA VS STATE OF ODISHA	ABHIMANYU PARIDA VS	// 0 //
63	D-WP(C)/53783/2024 WP(C)/33010/2024	BHIKARI SINGH VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
64	D-WP(C)/54035/2024 WP(C)/33011/2024	SAMBIT PATTNAIK VS P.D.N.DEVELOPERS PVT. LTD., BBSR	GOPINATH MISHRA VS	// 0 //
65	D-WP(C)/54270/2024 WP(C)/33012/2024	ROURKELA ISPAT KARAKHANA KARMACHARI SANGHA, ROURKELA VS UNION OF INDIA	NITISH KUMAR MISHRA VS	// 0 //
66	D-WP(C)/53758/2024 WP(C)/33013/2024	BHAGABAN CHANDRA HEMBRAM VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
67	D-WP(C)/53759/2024 WP(C)/33014/2024	SANKARA EYE HOSPITAL,GANJAM VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
68	D-WP(C)/53767/2024 WP(C)/33015/2024	HARISHANKAR RANA VS	GOPINATH SETHI VS	// 0

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69	D-WP(C)/52343/2024 WP(C)/33016/2024	STATE OF ODISHA PRAFULLA KUMAR DASH VS	KUNAL KUMAR SWAIN VS	// // ()
70	D-WP(C)/53968/2024 WP(C)/33017/2024	STATE OF ODISHA HARISCHANDRA MOHANTA VS	MANOJ OJHA VS	// // ()
71	D-WP(C)/53920/2024 WP(C)/33018/2024	STATE OF ORISSA KAMAL KU. NAIK VS	SARADA PRASAD DASH VS	// // ()
72	D-WP(C)/53963/2024 WP(C)/33019/2024	STATE OF ODISHA TAPAN SING VS	MANOJ OJHA VS	// // ()
73	D-WP(C)/53753/2024 WP(C)/33020/2024	STATE OF ODISHA SUSANT KUMAR NAYAK VS	KISHORE KUMAR MISHRA VS	// // ()
74	D-WP(C)/53718/2024 WP(C)/33021/2024	STATE OF ODISHA SANDEEP KUMAR GHADEI VS	MANOJ KUMAR PANDA VS	// // ()
75	D-WP(C)/53123/2024 WP(C)/33022/2024	STATE OF ODISHA RIKHIRAM CHANDRAKAR VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
76	D-WP(C)/53958/2024 WP(C)/33023/2024	STATE OF ODISHA SUDARSHAN SING VS	MANOJ OJHA VS	// // ()
77	D-WP(C)/53719/2024 WP(C)/33024/2024	STATE OF ORISSA KARTIK CHANDRA BISWAL VS	SHREEKANTA PRASAD SAHOO (1) VS	// // ()
78	D-WP(C)/53944/2024 WP(C)/33025/2024	STATE OF ODISHA LAXMIDHAR MOHANTA VS	MANOJ OJHA VS	// // ()
79	D-WP(C)/53850/2024 WP(C)/33026/2024	STATE OF ODISHA SUTURA HO VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// // () //

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80	D-WP(C)/53768/2024 WP(C)/33027/2024	SIDHILAL MURMU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
81	D-WP(C)/53950/2024 WP(C)/33028/2024	SUKURI SING VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
82	D-WP(C)/53955/2024 WP(C)/33029/2024	HARISCHANDRA MOHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
83	D-WP(C)/53643/2024 WP(C)/33030/2024	SAYED HABIBUR RAHEMAN VS THE ASSESSING OFFICER CUM DY.MANAGER (ELECTRICAL), TPCODL, BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
84	D-WP(C)/53566/2024 WP(C)/33031/2024	SK. NAUSHAD ALLI KHAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
85	D-WP(C)/53715/2024 WP(C)/33032/2024	SARASWATI SEWARI VS MANAGING DIRECTOR, ORISSA STATE CO-OPERATIVE BANK LTD., PJN MARG, BBSR	BISWA RANJAN DAS VS	// 0 //
86	D-WP(C)/54138/2024 WP(C)/33033/2024	DILIP KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
87	D-WP(C)/53770/2024 WP(C)/33034/2024	KATI KI RAMA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
88	D-WP(C)/54088/2024 WP(C)/33035/2024	MAHENDRA KUMAR PATI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
89	D-WP(C)/54177/2024 WP(C)/33036/2024	DR. RABINDRA NATH MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
90	D-WP(C)/54179/2024 WP(C)/33037/2024	DR. SHASHADHAR SAMAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
91	D-WP(C)/54103/2024	BHAGABAN ROUT	SAMEER KUMAR DAS	//

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	WP(C)/33038/2024	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/54182/2024 WP(C)/33039/2024	SANGHAMITRA RATH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
93	D-WP(C)/53971/2024 WP(C)/33040/2024	SHREEMATI MOHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
94	D-WP(C)/54216/2024 WP(C)/33041/2024	DR. DUSMANTA SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
95	D-WP(C)/53803/2024 WP(C)/33042/2024	SUSANTA KUMAR PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
96	D-WP(C)/54137/2024 WP(C)/33043/2024	DR. SIBA PRASAD MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
97	D-WP(C)/53978/2024 WP(C)/33044/2024	ASHOK SAW VS A.R.T.O.BARBIL, KEONJHAR	KHIROD CHANDRA MAJHI VS	// 0 //
98	D-WP(C)/54165/2024 WP(C)/33045/2024	DR. MIHIR DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
99	D-WP(C)/53979/2024 WP(C)/33046/2024	SANJUKTA SAHOO VS A.R.T.O.CHANDIKHOL, JAJPUR	KHIROD CHANDRA MAJHI VS	// 0 //
100	D-WP(C)/54078/2024 WP(C)/33047/2024	MAMATA SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
101	D-WP(C)/54079/2024 WP(C)/33048/2024	SANTOSH KUMAR DHAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
102	D-WP(C)/54092/2024 WP(C)/33049/2024	SIBA PRASAD DASH VS	SAMEER KUMAR DAS VS	// 0

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103	D-WP(C)/54155/2024 WP(C)/33050/2024	STATE OF ODISHA SUSANT KUMAR NAYAK VS TATA POWER SOUTHERN DISTRIBUTION LIMITED, BERHAMPUR	SUBHADUTTA ROUTRAY VS	// // ()
104	D-WP(C)/54160/2024 WP(C)/33051/2024	RAJANI RANI MISHRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // ()
105	D-WP(C)/54427/2024 WP(C)/33052/2024	VISA COKE LIMITED VS MEMBER SECRETARY, ODISHA CUM CHAIRMAN, STATE POLLUTION CONTROL BOARD	JYOTI RANJAN DEO VS	// // ()
106	D-WP(C)/53849/2024 WP(C)/33053/2024	LIPI KANDAYAN VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// // ()
107	D-WP(C)/53852/2024 WP(C)/33054/2024	JEMA BADRA VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// // ()
108	D-WP(C)/54398/2024 WP(C)/33055/2024	PRAMOD KUMAR PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // ()
109	D-WP(C)/53853/2024 WP(C)/33056/2024	RADHIKA LOHAR VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// // ()
110	D-WP(C)/53856/2024 WP(C)/33057/2024	JOGENDRA SOY VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// // ()
111	D-WP(C)/54221/2024 WP(C)/33058/2024	DR. LAXMIPRIYA DEI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// // ()
112	D-WP(C)/53847/2024 WP(C)/33059/2024	LANDU GAGARAI VS THE COLLECTOR, MAYURBHANJ	ARIJEET MISHRA VS	// // ()
113	D-WP(C)/53956/2024 WP(C)/33060/2024	HARISHCHANDRA MOHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// // ()

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114	D-WP(C)/54389/2024 WP(C)/33061/2024	NARESH KUMAR KARJEE VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
115	D-WP(C)/53991/2024 WP(C)/33062/2024	MAHENDRA MOHANTA VS STATE OF ORISSA	MANOJ OJHA VS	// 0 //
116	D-WP(C)/54229/2024 WP(C)/33063/2024	DR. KUMUDINI PATRNAIK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
117	D-WP(C)/54353/2024 WP(C)/33064/2024	M/S B.B INFRA SOLUTION PRIVATE LIMITED, BBSR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
118	D-WP(C)/54222/2024 WP(C)/33065/2024	DR. DHARANIDHAR JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
119	D-WP(C)/53995/2024 WP(C)/33066/2024	RATIKANTA MAHANTA VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
120	D-WP(C)/54133/2024 WP(C)/33067/2024	DR. BAIDHARA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
121	D-WP(C)/54219/2024 WP(C)/33068/2024	DR. HRUSHIKESH BARAL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
122	D-WP(C)/54096/2024 WP(C)/33069/2024	BASUDEV TUDU VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
123	D-WP(C)/54218/2024 WP(C)/33070/2024	DR. NIRUPAMA DEVI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
124	D-ABLAPL/38924/2024 ABLAPL/14987/2024	SAGAR PRADHAN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	KUJANGA /201 /2024 0 //
125	D-ABLAPL/38930/2024	SUSHANTA MISHRA	BISWAJIT MOHAPATRA	NAIKANI-DIHI /275 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14988/2024	VS STATE OF ODISHA	VS	() //
126	D-ABLAPL/38934/2024 ABLAPL/14989/2024	LAXMIDHAR PARIDA @ LAXMIKANTA PARIDA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	NAIKANI-DIHI /275 /2024 () //
127	D-ABLAPL/38940/2024 ABLAPL/14990/2024	GANESH BEHERA VS STATE OF ODISHA	SATYA RANJAN PATI VS	PURI SADAR /544 /2024 () //
128	D-ABLAPL/38967/2024 ABLAPL/14991/2024	SK.NASIM VS STATE OF ODISHA	SARFARAZ AHMED VS	KAKATAPUR /191 /2024 () //
129	D-ABLAPL/38134/2024 ABLAPL/14992/2024	SANMALI @ ANTARJAMI GHADEI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /154 /2024 () //
130	D-ABLAPL/38209/2024 ABLAPL/14993/2024	RAKESH KHATEI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	AIR FIELD P.S. /356 /2024 () //
131	D-ABLAPL/38327/2024 ABLAPL/14994/2024	MURALIDHAR BEHERA VS STATE OF ODISHA	MAGA BEHERA VS	MADHUPATNA /318 /2024 () //
132	D-ABLAPL/38917/2024 ABLAPL/14995/2024	LIPUN SASMAL VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /953 /2024 () //
133	D-ABLAPL/38686/2024 ABLAPL/14996/2024	SAMIR @ SAMEER PATEL VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH SADAR /181 /2024 () //
134	D-ABLAPL/39084/2024 ABLAPL/14997/2024	CHAITAN GANGAI@CHAITANYA GANGAI VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	TALASARI MARINE /115 /2024 () //
135	D-ABLAPL/38998/2024 ABLAPL/14998/2024	KALIA JENA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	DELANGA /101 /2023 () //
136	D-ABLAPL/38990/2024 ABLAPL/14999/2024	SITA RAM GANGEI VS	BADAL KUMAR BEHERA VS	SINGLA /96 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :27/12/2024

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STATE OF ODISHA

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